

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

D.A.No.504 OF 1997.

DATE OF ORDER:26-2-1999.

BETWEEN:

V.Hanumantha Rao.

....Applicant

a nd

1. Union of India, rep. by its Secretary, Ministry of Defence, New Delhi.
2. Director General, Defence Research Development Organisation, Sena Bhavan, New Delhi.
3. Director, Naval Science & Technological Laboratory, Visakhapatnam-27.
4. S.K.V.Raju, Technical Officer-A, Naval Science & Technological Laboratory, Visakhapatnam-27.
5. D.A.Bangar Raju, Technical Officer-A, NSTL, Visakhapatnam-27.
6. Y.Narasinga Rao, Technical Officer-A, NSTL, Visakhapatnam-27.
7. G.Tata Babu, Technical Officer-A, NSTL, Visakhapatnam-27.
8. K.Sanyasi Rao, Technical Officer-A, NSTL, Visakhapatnam-27.
9. M.Koteswara Rao, Technical Officer-A, NSTL, Visakhapatnam-27.
10. A.Apparao, Technical Officer-A, NSTL, Visakhapatnam-27.
11. S.V.S.Raju, Technical Officer-A, NSTL, Visakhapatnam-27.
12. V.Venkateswara Rao, Technical Officer-A, NSTL, Visakhapatnam.

.....Respondents

COUNSEL FOR THE APPLICANT :: Mr.P.B.Vijay Kumar

COUNSEL FOR THE RESPONDENTS :: Mr.B.Narasimha Sharma

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

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OA.No.504 OF 1997.

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R.R. ANGARAJAN, MEMBER (A) )

Heard Mr.P.B.Vijaya Kumar, learned Counsel for the Applicant and Mr.B.Narasimha Sharma, learned Standing Counsel for the Respondents.

2. The applicant in this OA was initially appointed as a Radio Mechanic and joined service on 3-10-1973 in the scale of pay of Rs.150-240/-. This post of Radio Mechanic was ~~the~~ feeder category to the post of Precision Mechanic in the scale of Rs.205-280/-. In the Third Pay Commission both the posts have been given <sup>the</sup> same scale of ~~of~~ Rs.380-560/-. The said merger for the purpose of pay was questioned by some other Precision Mechanics and as a result of their agitation, the Bangalore Bench of this Tribunal had given direction to extend the higher scale of Rs.425-700 to the Precision Mechanics. The said scale of Rs.425-700 was available to the next higher post of Chargeman Grade-II to which the Precision Mechanic post was a feeder category. Consequent upon the merger of scales of Precision Mechanic and Chargeman Grade-II, they laid claim for fusion of category along with Chargeman Grade-II category for the purpose of promotion to the Chargeman Grade-I. It is stated that the above was directed so by the CAT, Bangalore Bench.

3. The applicant became eligible for promotion to the post of Precision Mechanic in the year 1976, post of Chargeman Grade-II on 27-3-1982, Chargeman Grade-I in the year 1988, Assistant Foreman in 1986 and Foreman in the year 1993.

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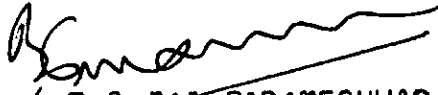
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4. This OA is filed for the same relief as was prayed for in the OA.No.336 of 1997 raising similar contentions raised in the above said OA. The said OA.No.336 of 1997 was disposed of on 24-2-1999. Certain directions were given in Para.8 of that OA. That directions will hold good in this OA also.

5. In view of the above, the OA is disposed of directing the respondents to comply with the directions in OA.No.336 of 1997 in this OA also and reply the applicant suitably. No doubt, the respondents will take note of the contentions raised in his representation as well as the contentions raised in this OA while disposing of his representation. The applicant is at liberty to challenge the reply, if he is aggrieved by that reply.

6. The OA is disposed of. No costs.

A copy of the Order in OA.No.336 of 1997 should be enclosed to this Judgment while sending a copy of this Judgment to the respondents.


  
 ( B.S. JAI PARAMESHWAR )  
 MEMBER (JUDL)  
*U.S.*

  
 ( R. RANGARAJAN )  
 MEMBER (ADMN)

DATED: this the 26th day of February, 1999

Dictated to steno in the Open Court

\*\*\*  
 DSN

  
 5-3-99

Est and IInd Court.

Copy to:

- 1. HOHND
- 2. HHRP M(A)
- 3. HDSJP M(J)
- 4. D.R. (A)
- 5. SPARE

Typed By  
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Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:  
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD:  
MEMBER (A)

THE HON'BLE R. RANGARAJAN:  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWARA:  
MEMBER (J)

DATED: 26-2-99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN

A.NO : 504/97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

REFUSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

*SA copy is to be dispatched  
H/est/leg/roll in O.A 336/97 to the  
official records*

*(7 copies)*

केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative  
ट्रेनिंग / DESPA

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हयराबाद  
HYDERABAD